

THE HIGH COURT OF MEGHALAYA AT SHILLONG

ORDER

Dated, Shillong the 14 December, 2015

No. HCM II/72/2015/Pt-II/3869 Hon'ble the Chief Justice has been pleased to nominate Shri Albert W Lanong, MJS, Joint Registrar-cum-O.S.D in Hon'ble the Chief Justice's Secretariat to be a Member of Committee for eProcurement Process, High Court of Meghalaya at Shillong vice Smti. I. D. Fancon, Deputy Registrar (Accounts) retired. The Committee for eProcurement Process, High Court of Meghalaya at Shillong shall now comprise of the following Members with immediate effect:

1. Registrar General.
2. Registrar (Admin)
3. OSD (Finance and Accounts)
4. Joint Registrar-cum-O.S.D in Hon'ble the Chief Justice's Secretariat
5. Central Project Coordinator, e-Courts Project, Meghalaya
6. State Informatics Officer/ Sr. Technical Director, NIC Shillong

By order:

REGISTRAR GENERAL

Memo No. HCM II/72/2015/Pt-II/3869A

Dated, Shillong the 14 December, 2015.

Copy to:-

1. Private Secretary to Hon'ble the Chief Justice, for kind information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, for kind information of his Lordship.
3. Special Secretary to the Government of Meghalaya, Law Department, Shillong.
4. Shri. M. C. Tiken, Registrar (Admin), High Court of Meghalaya, Shillong.
5. Shri. D. B. Gurung, OSD (Finance & Accounts), High Court of Meghalaya, Shillong, for information and necessary action.
6. Shri Albert W Lanong, MJS, Joint Registrar-cum-O.S.D in Hon'ble the Chief Justice's Secretariat, for information and necessary action.
7. Smti. Dashalene R. Kharbteng, Central Project Coordinator, e-Courts Project, Meghalaya, for information and necessary action.
8. Shri. T. Dkhar, SIO/ STD, NIC, Meghalaya, Shillong, for kind information and necessary action.
9. Office File.

REGISTRAR GENERAL